

CCP No 11/06

in

CA No 1076/04,

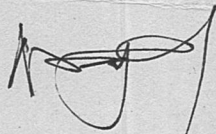
22-4-08

Honble Mr Justice Khum Karsan, UC

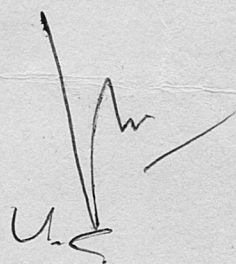
Honble Mr. M.D. Dayal, AM,

Sri A.D. Singh appearing for the applicant
states that the order dated 29-10-05
of this Tribunal passed in CA No
1076/04 have been complied with. He
says that writ petition filed by the
respondents has also been decided
on 4-4-08.

Since the order of this Tribunal
have already been complied with,
so Contempt proceedings are dropped
and notices discharged.



A.M.


U.C.